GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.4968 TO BE ANSWERED ON 25.03.2021

UNIFORMITY IN POWER TARIFF STRUCTURE

4968. SHRI A. GANESHAMURTHI:

Will the Minister of POWER be pleased to state:

- (a) whether the Government proposes to review the policy of uniformity in power tariff structure across the country;
- (b) if so, the details thereof; and
- (c) the time by which the said review is likely to be carried out?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) to (c): The Tariff Policy notified by the Central Government lays down general principles for tariff determination by the Central Commission and the State Commissions which inter-alia intends towards uniformity in the approach for determination of tariff. Further, Section 61 of the Electricity Act, 2003 inter-alia lays down that the Appropriate Commission shall be guided by the principles and methodologies specified by the Central Commission for determination of tariff applicable to generating companies and transmission licensees. Further, rationalization of Tariff structure is under consideration through proposed amendment in Tariff Policy.
